

Sl. No.	Country	Name of the Project	Project Details
		(b) Bhumibol hydro-electric Project,	Design, supply and supervision of erection of 1 off 121 MVA hydro-generator.
9.	Philippines	Agus IV hydro-electric Project	Design, supply erection and commissioning of 38 KV switch-gear equipment.
10.	Nepal	Kulabani Hydr. -electric Development Board.	Design, supply and supervision of erection/ commissioning of 2 x 35 MVA hydro-generators.

SHRI P. RAJAGOPAL NAIDU:

Various designing, supplying and erecting firms are sending transformers, sub-stations, hydro-generators and hydraulic turbines. I want to know whether it is sending all these equipments made by BHEL.

SHRI P. VENKATA REDDY: These products and the indigenous production are being sent there and the erection is made by BHEL.

SHRI P. RAJAGOPAL NAIDU: On what condition it is erecting boilers, turbines and other machines?

SHRI P. VENKATA REDDY: It is stipulated in the Tender Schedule and they will implement it.

News item Captioned 'Torture for Crime that Never Was'

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*459. **SHRI K. LAKKAPPA:**
SHRI S. M. KRISHNA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his attention has been drawn to the news item captioned 'Torture for crime that never was' appearing in the *Indian Express*, New Delhi dated the 14th June, 1980;

(b) whether he had got the matter examined at a high level and if so, its outcome; and

(c) the steps which he proposed to take to obviate such incidents arising in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) and (c). The Commissioner of Police, Delhi has enquired into the matter. The conduct of Sub-Inspector, investigating the case and the Sub-Inspector who was working as the Station House Officer of the Police Station Sarai Rohilla, was not found to be above board. Both the officials have been placed under suspension. Departmental proceedings have been initiated against them.

Whenever any such instance comes to notice, deterrent action will be taken against the defaulting police officials.

SHRI K. LAKKAPPA: The previous two years of the Janata rule created such a crime propensity that people were harassed at various police stations by police officers and were also tortured in torture chamber; even political people were harassed and tortured during that period. Today such officers are functioning in various police stations. It is one instance where this thing has happened. Will the Home Ministry have a close scrutiny of such people, whoever it maybe, and check them out and see that torture chambers are not operated in this country once again and a peaceful atmosphere should prevail over there?

SHRI YOGENDRA MAKWANA:
I don't want to comment on what the hon. member has said about the previous government, but we will look into what he suggested.

Setting up of a Public Sector Unit to Manufacture Tyres and Tubes

*460. **SHRI AMARSINH RATHAWA:** Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal to instal a public sector unit to manufacture tyres and tubes to meet the increasing demand in the country;

(b) if so, in which State;

(c) whether any State Governments have applied therefor; and

(d) if so, the names of these States and the action taken by the Union Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. VENKATA REDDY): (a) to (d). There is no proposal at present, to set up a tyre and tube manufacturing unit in the public sector by the Central Government. However, applications were received from various State Industrial Development Corporations for the grant of industrial licences for the manufacture of automobile tyres and tubes and industrial licences were issued to the companies promoted by them for the purpose. The following companies promoted by their respective State Industrial Development Corporations hold valid industrial licences for the manufacture of automobile tyres and tubes:—

- (i) Andhra Pradesh Automobile Tyres and Tubes Ltd.;
- (ii) Gujarat Tyres Ltd.;
- (iii) Orissa Tyres Ltd.;
- (iv) Webstar Ltd.;
- (v) Punjab Tyres Ltd; and
- (vi) U.P. Tyres and Tubes Ltd.

श्री अमर सिंह राठवा : अध्यक्ष महोदय, अपने देश में टायर ट्यूब का उत्पाद करने वाली 6 कम्पनियां हैं। मैं मंत्री महोदय से जानना चाहता हूं कि टायर ट्यूब की मांग को देखते हुए, उनकी आपूर्ति के लिए सरकार की ओर से क्या क्या कदम उठाए गए हैं और बागे कौन कौन से कदम सरकार उठाना चाहती है?

SHRI P. VENKATA REDDY: To increase the production—in the existing units, expansion is being granted by the government, because though new firms are coming forward for the establishment expansion is being granted priority.

MR. SPEAKER: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Report of Task Force on Ganga Barrage Project at Kanpur

*452. **SHRI ARIF MOHAMMAD KHAN:** Will the Minister of PLANNING be pleased to state:

(a) whether the report of the Task Force on Ganga Barrage Project at Kanpur submitted to the Planning Commission in February, 1979 by the U.P. Government had recommended construction of Barrage on Ganga at Kanpur; and

(b) if so, what action has been taken or is proposed to be taken by Government thereon?

THE MINISTER OF PLANNING (SHRI N. D. TEWARI): (a) and (b). A copy of the report of the Task Force on Ganga Barrage Project at Kanpur has been received in the Planning Commission on 8th July 1980 and will be examined in consultation with the concerned Ministries.